GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1857 ANSWERED ON MONDAY, MARCH 14, 2022/ PHALGUNA 23, 1943 (SAKA)

ADDITIONAL LEVY ON CSR

QUESTION

1857. SHRI SANJAY BHATIA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government proposes to fix an additional one per cent Corporate Social Responsibility (CSR) levy in the current budget in addition to the existing two per cent essential levy on CSR in order to promote the corporate sector for spending funds on providing COVID-19 vaccine booster shots during the next year; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) & (b): No such proposal is under consideration by the Ministry.
